

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/62/(IB)/2017
NAME OF THE PETITIONER(S) : VIJAYA R VAKHARIA
NAME OF THE RESPONDENT(S) : RAYALA CORPORATION PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) S. SIVA SANGARAN

Ctrl for keys



2) Sandeep Kumar
Arshan Atiq

Applicant



ORDER

Counsels for both the parties present. Counsel for the
Petitioner prayed for time to examine the Sur-rejoinder. The
matter is posted for final arguments. At request, time is enlarged.
Put up on **27.03.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)